

15.32 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Eighth Schedule)

[Translation]

SHRI GEORGE FERNANDES
(Muzaffarpur): I beg to move for leave
to introduce a Bill further to amend the
Constitution of India.

[English]

MR. SPEAKER: The question is:

"That leave be granted to introduce
a Bill further to amend the Consti-
tution of India."

The motion was adopted.

[Translation]

SHRI GEORGE FERNANDES: Mr.
Speaker, Sir, I introduce the Bill.

15.32 1/2 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 41)

[English]

SHRI M. KRISHNASWAMY
(Vandavasi): I beg to move for leave to
introduce a Bill further to amend the
Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce
a Bill further to amend the
Constitution of India."

The motion was adopted.

SHRI M. KRISHNASWAMY: I intro-
duce the Bill.

15.33 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Insertion of new Article 16A)

[English]

SHRI CHITTA BASU (BARASAT):
I beg to move for leave to introduce a
Bill further to amend the Constitution of
India.

MR. SPEAKER: The question is:

"That leave be granted to introduce
a Bill further to amend the Consti-
tution of India."

The motion was adopted.

SHRI CHITTA BASU: I introduce
the Bill.